

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(8)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/133/2016
NAME OF THE PETITIONER(S) : S. Venkatesh & another
NAME OF THE RESPONDENT(S) : M/s Cenney Hotels Private Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

(1) Mr. Sai Vihari
P. H. Arvindh Pandey
Advocate

Coun Sel for
Respondent

[Signature]

(2) Suraj, C.
V. Han Kumar
for Jyoti & Thang

for Petitioner

[Signature]

ORDER

Counsels for both the parties are present. Counsel for the Petitioner has submitted the final arguments. However, due to the change of the constitution of the Bench, both of the parties want rehearing of the matter. The Petitioner is directed to submit the final arguments on the next date of hearing.

In the meantime, the parties shall maintain status-quo with regard to the composition of Board of Directors of the 1st Respondent Company as on date. Put up on 07.12.2017 at 10.30 A.M.

ghk

-54-
MEMBER (JUDICIAL)